

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:6006  
ANSWERED ON:03.05.2013  
BORROWING BY THE GOVERNMENT  
Krishnaswamy Shri M.

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has any details of the borrowings by the State Governments during each of the last three years and the current year;
- (b) if so, the details thereof, State/UT-wise and year-wise; and
- (c) the repayments waived off, if any, during the aforesaid period, year-wise and State/UT-wise?

**Answer**

MINISTER OF FINANCE FOR STATE (SHRI NAMO NARAIN MEENA)

(a) & (b): The details of borrowings of States/UT's during the last three years from 2010-11 to 2012-13 and the Net Borrowing Ceilings (NBC) for the States for 2013-14 are at Annex I.

(c): The debt relief to the States are normally granted within the ambit of recommendations of Finance Commissions. Accordingly, the following debt relief measures have been extended to the States:

(i) As recommended by Twelfth Finance Commission (TFC), whose award period was 2005-10, under the Debt Consolidation and Relief Facility (DCRF) debt waiver of Rs. 19726 crore was provided to the eligible States. This includes Rs. 1138 crore extended during 2010-11 and 2011-12 to the following States:

Rs. in crore			
Sr. No.	State	2010-11	2011-12
1	Andhra Pradesh	703.08	-
2	Meghalaya	14.90	-
3	Nagaland	15.87	-
4	Odisha	374.67	7.23
5	Tripura	22.25	-

(ii) Based on the Thirteenth Finance Commission (FC-XIII) recommendations, whose award period is 2010-15, loans advanced by Government of India for Centrally Sponsored Schemes (CSS)/ Central Plan Schemes (CPS) through Central Ministries other than Ministry of Finance to the extent of Rs. 2050 crore has been written off during 2011-12. State-wise details are at Annex II. Further an amount of Rs. 220.83 crore, being repayment of principal and payment of interest under CSS/CPS made by States after 31.03.2010 has been adjusted against outstanding central loans from MoF, during 2012-13. State-wise details are at Annex II.